## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 34/(MAH)/2016

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

Mr. Vikram Satyanarayan Warma

V/s.

M/s. Enzo-Chem Laboratories Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.

NAME

DESIGNATION

SIGNATURE

Temper at

1) Mr. Ankit Lohia, Adv a/w 49. Rowesh Gogawat, Hg. Deepak Dhane, Mas. Haschada Nagage 116 Joby Hathas &

Robul D. Oals Howocak for alw Stadheth. Shebye Petitioner

**ORDER** 

CP No. 34/241-242/NCLT/MB/MAH/2016

At request of both the parties, list this matter on 19.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)